

Subsidy for Cotton Production

4025. SHRI MUKUNDA MANDAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have been giving any subsidy to protect the cotton production;

(b) if so, how much subsidies given during the last five years for the protection of cotton production (year-wise);

(c) whether Government are considering to increase or decrease the subsidy;

(d) if so, facts thereof; and

(e) if not, reasons therefor?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) Yes, Sir.

(b) The amount of subsidy provided for protection of cotton production during the five years (1976-77 to 1980-81) is as under:—

	Amount of subsidy (Rs. in lakhs)	
1976-77 . . .	72.83	} Actual amount spent.
1977-78 . . .	81.61	
1978-79 . . .	85.41	
1979-80 . . .	117.65	} Budget allocation
1980-81 . . .	152.15	

(c) and (d). The subsidies to protect cotton production are under review in the Sixth Five Year Plan proposals.

(e) Question does not arise.

Statement of Acharya Vinoba Bhave Regarding Ban on Cow Slaughter

4026. SHRI CHIRANJI LAL SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the attention of Government has been drawn to the recent

statement of Acharya Vinoba Bhave in which he has reiterated his earlier demand for an immediate ban on cow slaughter all over the country; and

(b) if so, reaction of the Government thereto?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) Government is not aware of any recent statement of Acharya Vinoba Bhave in which he might have reiterated his earlier demand for an immediate ban on cow slaughter all over the country.

(b) Does not arise.

Requests from State Governments to Create Food Zones

4027. SHRI GHUFRAN AZAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that some State Governments are insisting the Central Government to create food zones; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) No, Sir.

(b) Does not arise.

Admission in B.A. Course for Students Securing less than 40 Marks

4028. SHRI CHANDRA PAL SHAILANI:

SHRI KRISHAN DATT:

Will the Minister of EDUCATION be pleased to state:

(a) whether Delhi University has decided not to admit in 1st year (B.A. Pass) whose percentage of marks in 12th class under 10 plus 2 is below 40, as regular students in the Colleges;

(b) whether such students having less than 40 percent marks belonging

to poor and harijan families who cannot afford private tuition with a view to improve divisions will be denied admission in regular colleges;

(c) whether such candidates are proposed to be admitted as private candidates in the examinations under correspondence courses of University;

(d) justification of declaring as passed candidates having less than 40 percent marks when they are denied opportunity of higher education; and

(e) whether Government will ask the University authorities to admit all those declared passed in Senior Secondary Certificate examination without assigning any condition of percentage of marks etc.?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) and (b). The minimum requirement of 40 per cent marks for seeking admission is not a new decision but a decision of the Academic Council in vogue for the past one decade. However, in the case of students belonging to Scheduled Castes/Tribes, there is a relaxation to the extent of 5 per cent in the minimum marks.

(c) and (d). In the case of candidates seeking admission to the School of Correspondence Courses, the minimum eligibility requirement is 40 per cent with relaxation of 5 per cent marks in the case of students belonging to SC/ST. Those with lesser percentage are eligible to appear as external candidates. As such, there is no denial of opportunity of higher education to those who have secured less than 40 per cent marks in the Senior Secondary Certificate examination. Moreover, minimum pass percentage prescribed for higher secondary examination is not related to admission to higher education institutions.

(e) No, Sir. It is for the University to determine its admission policy.

दिल्ली में बेघरों को घर

4029. श्री राम विलास पासवान : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने दिल्ली में बेघर लोगों को निशुल्क मकान प्रदान करने की कोई योजना बनाई है ;

(ख) गन्दी बस्तियों (झुग्गी झोंपड़ी) के विकास के लिए सरकार क्या कदम उठा रही है ; और

(ग) क्या सरकार को मालूम है कि गन्दी बस्तियों (झुग्गी झोंपड़ी) में निवासियों की हालत बहुत खराब है ?

निर्माण और आवास मंत्री (श्री प्रकाश चन्द सेठी) : (क) जी, नहीं ।

(ख) तथा (ग) : झुग्गी झोंपड़ी पुनर्वास योजना के अन्तर्गत गन्दी बस्ती की समस्याओं का सरकार का पता है । झगड़ियों में रहने वाले गन्दी बस्ती निवासियों को मूल सुविधाओं से युक्त विकसित प्लॉट दिए जाते हैं ।

Posts Reserved for SC/ST Lying Vacant in the Ministry

4030. SHRI LAKSHMAN MALICK: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of posts reserved for the Scheduled Castes/Scheduled Tribes in his Ministry proper which remained vacant on the 1st June, 1980; and

(b) the reasons for not filling up of these posts?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) Forty six vacancies. Seventeen reserved for Scheduled Castes and twenty nine reserved for Scheduled Tribes, were lying vacant in the Ministry of Agriculture (proper) in the 1st June, 1980.